Mr. Speaker: There were certain points on which they could not come to any proper conclusions so far as movable property was concerned. What were those points?

Written Answers

Shri A. P. Jain: Sir, agreement could not be reached on 4 points:

- 1. Mass transport of lockers and safe deposits;
- 2. Restoration of properties, and payment of compensation for moveable property allotted or acquired by Custodians of Joint Stock Companies;
- 2. Release of shares securities. debentures, insurance policies etc.; and
- 4. Transfer of the aecounts in India of the evacuees.

Sardar Hukam Singh: May I know whether these points have been left to be settled at some conference on a future date or they have been given up as there is no hope of settlement?

Shri A. P. Jain: Discussions on these four points are expected to take place. when the representatives of the two Governments meet next.

Shri Gidwani: May I know, Sir, whether the allegation made by Pakistan that the delay in implementation of the agreement was due to the introduction of some changes in the draft by the Government of India is correct?

Shri A. P. Jain: That is incorrect.

Shri Gidwani: May I know whether there was any agreement regarding postal insurance, provident fund, pension etc.?

Shri A. P. Jain: Yes.

## WRITTEN ANSWERS TO QUESTIONS

HANDLOOM INCUSTRY IN PUNIAB

\*651. Shri D. C. Sharma: Minister of Commerce and be pleased to state the nature and extent of encouragement and assistance given to the handloom industry in the Punjab by the All-India Handloom Board?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The Punjab Government have recently submitted to the All-India Handloom Board their schemes for the development of the handloom industry in the State. These are now under the consideration of the Board.

## NANGAL Bhakra PROJECT

\*652. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state the amount of foreign loan taken for the Bhakra Nangal Project and the rate of interest there-

The Deputy Minister of Irrigation and Power (Shri Hathi): No foreign loan has been taken for this Project.

BHAKRA NANGAL PROJECT (ELECTRICITY PRODUCTION)

\*653. Shri D. C. Sharma: Will the Minister of Irrigation and Power be pleased to state:

- (a) the estimated quantity of electricity to be produced by the Bhakra Nangal Project during the next two years; and
- (b) the estimate about the amount to be consumed?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) 70,000 K.W. (firm) by 1955-56.

(b) 46,600 K.W. by 1955-56 according to the load forecast prepared by the State Government.

## GOA

\*665. Shri M. R. Krishna: Will the Prime Minister be pleased to state whether it is a fact that the strength of the Portuguese Army in Goa has been increased considerably since the last few months?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): We have received reports of reinforcement of the Portuguese Army in Goa with troops and some equipment including tanks, artillery etc.